

DIVISION BENCH
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/355(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	RAGHAV BHALOTIA VS MANGALRASHI STAYWELL HOMES LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Petitioners
Mr. Shailendra Jain, Adv.]
Ms. Swati Agarwal, Adv.]

O R D E R

1. Ld.Counsel for the petitioner present. None appears for the Respondent.
2. Await presence of Respondent.
3. It is made clear that, if there is no representation on behalf of Respondent on the next date of hearing, appropriate orders will be passed.
4. Post the matter on **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ